11889

Over and Under-Bridges in Andhra Pradesh

5785. Shri D. B. Raju: Will the Minister of Railways be pleased to state:

- (a) the number of over and underbridges proposed to be taken up by Government in Andhra Pradesh during 1967-68;
 - (b) the details thereof; and
- (c) the amount allotted for the purpose?

The Minister of Railways (Shri C. M. Poonacha): (a) Nine numbers.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1056/67.]

Bhimavaram Town Rallway Station

5786. Shri D. B. Raju: Will the Minister of Railways be pleased to state:

- (a) the average income derived from the passengers daily at Bhimavaram Town Railway Station on the South-Central Railway.
- (b) the nature of facilities provided to the passengers at the platform;
- (c) whether cement pavement is made for the platform; and
- (d) if not, the steps taken in the matter?

The Minister of Railways (Shri C. M. Poonacha): (a) The average income derived from passengers at Bhimavaram Town is Rs. 1,815 a day.

(b) The following are the facilities provided on the platform-

> There is a high level platform 630 ft. in length with moorum surface, there are six R.C.C. benches and four units of latrines at one end. The platform is electrified.

(c) No, cement pavement is not provided. . 🛦

(d) There is no proposal at present for cement paving of the platform.

National Instruments Ltd.

5787. Shri D. C. Sharma: Shri K. P. Singh Deo: Shri P. K. Deo: Shri A. Dipa: Shri Mahendra Majhi:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) whether the employees of the National Instruments, Limited, Jadabpur, a Government of India Undertaking, have appealed to the Union Government to save the organisation from liquidation;
- (b) if so, whether the matter has been looked into; and
 - (c) the steps taken in this regard?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). Because of the general slump in engineering industries at present and the lowering of the tempo of programmes in the case of consumers like Railways and other Government Departments, the National Instruments Ltd., had to curtail production of certain items viz., Level Dumpy, Level Engineers and Prismatic Compass. The production of clinical thermometer was also found to be uneconomic and the management of the Company came to the conclusion that this item of manufacture should not be included in the production programme and that suitable arrangement may be made to redeploy the staff engaged in this connection in some other sections of the factory. It is in the above context that the employees of the Company have sent a memorandum urging inter-alia that the clinical thermometer section should not be closed and production of items like Level Dumpy should be revived. The

production programme and cognate matters like diversification etc., are matters for review and decision by the Board of Directors of the National Instruments Ltd., in the light of changing circumstances. The Management of the Company are fully seized of the problems and are taking appropriate steps towards increase of production. There is, therefore, no question of the Company facing any liquidation as alleged.

भारतीय वायु से गा के एक सारजेंट की हत्या

5788. भी याप्रक्त सिंह कृशवाह :
भी रामगोपाल शालवाले :
भी रघुबीर सिंह शास्त्री :
भी प्रशाशबीर शास्त्री :
भी रागावतार शर्मा :
भी सामवतार शर्मा :
बा श्रास्म वास :
डा० सूर्य प्रकाश पुरी :
भी शिवकृमार शास्त्री :

क्या **रेलवे** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने उन प्रपरिधयों का पता लगा लिया है, जिन्होंने भारतीय बायु सेना के एक सारजेंट की जो 25 जून, 1967 को रविवार के दिन दिल्ली से लुधियाना के लिये काशमीर रेल से यात्रा कर रहा था; इत्या कर दी थी;
- (ख) क्या सरकार ने हत्या के प्रयोजन का पता लगा लिया है; ग्रौर
- (ग) इस घटना का ब्यौरा क्या है इक्रीर इसके बारे में क्या कार्यवाही की गई है?
- रेलवे मंत्री (श्री चे० मु० पुनावा): (क) जी हां, लेकिन यह घटना काशामीर रेल में 23 जून, 1967 की रात को हुईं।
- (खा) रिपोर्ट यह है कि दिल्ली जंक्शन स्टेशन पर एक सीट के लिए सहयात्रियों

में झगड़ा होने के बाद लुधियाना जाते समय रास्ते में मृत्यु हुई।

(ग) सरकारी रेलवे पुलिस दिल्ली की दैनिक डायरी में 23-6-67 को लिखी गयी रिपोर्ट के अनुसार हलवाड़ा में तैनात सारजेण्ट सीता राम ग्रानन्द (मतक) ग्रौर दो भ्रन्य व्यक्तियों प्रेम नाथ भ्रौर किदार नाथ में झगडा हम्रा। चंकि दोनों पक्षों में समझौता हो गया, इसलिए सरकारी रेलवे पुलिस दिल्ली द्वारा ध्रागे कोई कारवाई नहीं की गयी। सार्जेंट सीताराम भ्रानन्द की पत्नी श्रीमती शक्ति रानी ने सरकारी रेलवे पुलिस, लिधयाना से शिकायत की कि काशमीर मेल में यावा करते समय रास्ते में उसके पति की मत्य हो गयी क्योंकि दिल्ली रेलवे स्टेशन पर एक डिब्बे में बैठने की जगह को लेकर दो लडकों ने उन्हें पीटा था। पोस्ट मार्टम की रिपोर्ट मिलने पर सरकारी रेलवे पुलिस, दिल्ली ने भारतीय दण्ड संहिता की धारा 304 (सदोष मानव-वध जो हत्या की कोटि में नहीं आता) के श्रधीन मामला दर्ज कर लिया है दोनों श्रिभियुक्तों श्रर्णीत् भोला नाथ नगर, शाहदरा के निवासी मोहन लाल के लड़के प्रेम नाय भ्रीर किदार नाथ को गिरफ्तार कर लिया गया है और पुलिस > मामले की जांच कर रही है।

Expo. 67 Exhibition at Montreal

5791. Shri Virendrakumar Shah: Will the Minister of Commerce be pleased to state:

- (a) the salient features of the Indian exhibits at the Expo. 67 International Exhibition at Montreal, Canada;
- (b) which of the items have evoked considerable interest of the foreign industrialists and attracted orders from foreign firms; and
- (c) the extent of orders received for each of these items from foreign firms during and after the exhibition and the steps being taken to comply with them?